

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 5020
TO BE ANSWERED ON 01st APRIL, 2022**

BLACKMARKETING OF FREE OF COST MEDICINES

5020: SHRI HAZI FAZLUR REHMAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there is blackmarketing of free of cost Medicines/drugs supplied by the Government to Government hospitals;
- (b) if so, the details thereof and the number of such cases reported as on date;
- (c) whether the Government has taken cognizance of similar case of sale of free medicines/drugs supplied to Institute of Human Behaviour and Allied Sciences (IBHAS), Delhi being sold at higher rates by the private medical stores;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the hospital administration and the private medical store involved?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e): Health is a state subject. It is the primary responsibility of State / Union Territory (UT) Governments to ensure prevention of such practices of blackmarketing of free medicines in their healthcare facilities. No such case of blackmarketing of free of cost medicines supplied by Government to the Central Government Hospitals has been reported.

However, Government of NCT of Delhi has informed that such report related to IBHAS had appeared in media in 2021. The case was lodged with Police Station, GTB Enclave vide FIR No. 414/21 dated 11.12.2021 u/s 420/120 IPC with a copy to ACP, GTB Enclave Police Station, DCP, Shahdara and DCP (Crime Branch), Delhi Police Head Quarter.
